

UNDER CIRCULATION

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

REVIEW APPLICATION NO.104 OF 2005
IN
ORIGINAL APPLICATION NO.115 OF 2004

ALLAHABAD THIS THE 8th DAY OF August 2007

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J
HON'BLE MR. K. S. MENON, MEMBER-A

Umesh Chandra Tiwari,
Son of Late Sri Lakhan Kishore Tiwari,
R/O Village-Aoaga, P.O.-Salempur,
District-Deoria.

..... Applicant

By Advocate : Shri J. M. Sinha & Shri Avnish Tripathi

Versus

1. Chandrama Rai,
Son of Sri Bhagwati Rai,
R/O Village and Post-Bankata, District-Deoria.
2. Union of India, through Secretary,
Ministry of Telecommunication,
Department of Posts,
New Delhi.
3. Deputy Divisional Inspector (Post Offices),
Eastern Sub-Division, District-Deoria.
4. Sub-Post Master, H.S.G.II, Bankata,
District-Deoria.

..... Respondents.

By Advocate : Shri R. Verma

O R D E R

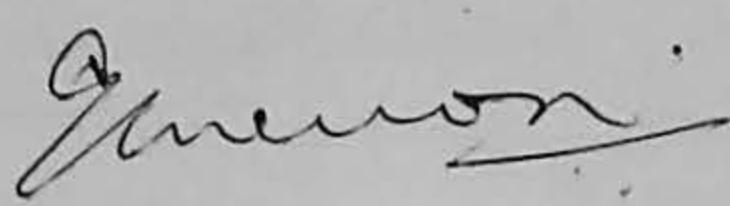
HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J

This Review Application has been filed against the order dated 05.08.2005 with the condonation application in filing the same. On perusal of the pleadings in support of the condonation of delay we do not find any justifiable grounds to condone the delay, on the other hand on perusal of the pleadings and the



grounds in support of the review of the order dated 05.08.2005 also we do not find any error apparent on the face of the record as the scope of the review is limited, the grounds urged for review of the order does not come within the purview and scope of the review power to be exercised.

2. In view of the foregoing reasons, the application for condonation of delay is dismissed, consequently the Review Application is also dismissed.



Member-A



Member-J

/ns/